

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

R.A. No. 15/2002 IN
Q.A. No. 1873/2000

New Delhi, this the 9th day of December, 2002

Hon'ble Shri S.A.T. Rizvi, Member (A)

1. Sh. Saroj Kumar, S/o. Shri Onkar Singh,
R/o. A-43, Mithapur, Badarpur,
New Delhi.
2. Ram Pal Singh, S/o. Shri Bhim Sen,
I/64
R/o. Type-4, Press Colony,
Mayapuri, New Delhi.
3. Yogendra Manjhi, S/o. Shri Ram D Lochan Manjhi,
R/o. WZ-776, Naraina Village,
New Delhi-110 028,
4. Brij Kishore Singh, S/o. Satya Narain Singh
R/o. WZ-858, Naraina Village,
New Delhi.
5. Nimmat Singh, S/o. Shri Govind Singh
R/o. 7/98, Lodhi Colony,
New Delhi.
6. Satish Kumar, S/o. Radhey Shyam Sharma,
R/o. S-198, Prem Nagar-II, Mubarak Pur Road
Nangloi, New Delhi.
7. Satya Pal Singh, S/o. Shri Chandra Bhan,
R/o. Vill. Gadaipur, Mehrauli,
New Delhi.

Contd....p/2

- 2 -

8. Dharam Pal, S/o. Late Shri Hira Lal
R/o. B-757, Dr. Ambedkar Nagar,
Tigri, New Delhi-110 062
9. Sh. Jai Prakash Kardam, S/o, Shri Ratiram,
R/o. E-448, J.J. Colony,
New Delhi.
10. Rajkumar, S/o. Munshiram
R/o. Vill & Po. Issapur,
Najafgarh, New Delhi.
11. Gauri Shankar, S/o. Shri Akali Ram,
R/o. H-206, Jahangirpuri,
New Delhi.
12. Ravinder Singh, S/o. Shri Bhoji Lal
R/o. H. No. , Katwaria Sarai,
New Delhi.
13. Giriraj Sharma, S/o. Nitya Nand Sharma
R/o. K-3/2, Police Colony, Andruj Ganj,
New Delhi.
14. Srinivas, S/o. Shri Vidyaram,
R/o. D-867, Netaji Nagar,
New Delhi.
15. Jagdish, S/o. Shri Bholaram,
R/o. Vill & Po. Masudpur
New Delhi.

2

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- 3 -

16. Ram Palat, S/o. Shri Baiju Das
R/o. C-183, Sanjay Camp, Jhuggi No. W-159/81
N.I.A. Phase-I, New Delhi-110 028
17. Raj Narain, S/o. Shri Jagdev Mehto
R/o. Jhuggi No. A-77, Samata Dham,
Hari Nagar, New Delhi.
18. Brahma Nand, S/o. Shri Ballo Ram,
R/o. Vill & Po. Jhrona Kalan,
New Delhi.
19. Satbir Singh, S/o. Shri Puran Singh
R/o. Jhuggi No. 305, Labour Camp,
I.I.T. Building Hauz Khas, New Delhi.
20. Durai Rajan, S/o. Shri S. Pritam,
R/o. Q-II-195, Kidwai Nagar
New Delhi.
21. Jamuna Prasad, S/o. Shri Durga Prasad,
R/o. 4/1, Railway Colony, Sarojini Nagar
New Delhi.
22. Rambir Singh, S/o. Late Shri Mahendra Singh
R/o. D-904, Netaji Nagar,
New Delhi.
23. Ramesh Kumar Sharma, S/o. Late Shri Brij Lal Sharma
R/o. RZ-56, Gali No. 5, Main Sagarapur,
New Delhi.

Contd....p/4

- 4 -

24. Om Prakash, S/o. Shri Jagat Singh
R/o. 2/460, R.K. Puram,
New Delhi.
25. Shiv Mangal Singh, S/o. Nag Narain Singh,
R/o. Thana Vasant Vihar,
New Delhi.
26. Ombir Singh, S/o. Shri Bharat Singh
R/o. 212, Vill. Munirka, C/o. Sh. Kadam Singh
New Delhi.
27. Jitendera Prasad Singh, S/o. Sh. Munna Singh
R/o. K-334, Sewa Nagar,
New Delhi-110 003
28. Hukam Singh, S/o. Tej Ram,
R/o. Jhuggi No. 192/185, Labour Camp, I.I.T.
New Delhi.
29. Chatar Pal, S/o. Sh. Shiv Shankar Lal Upadhyay
R/o. K-II, H.No. 788, Sangam Vihar
New Delhi.
30. Rashal Singh, S/o. Shri Attar Singh
R/o. Office 105-109, Ansal Chamber-I,
Bhikaji Cama Place,
New Delhi.
31. Puttu Lal, S/o. Shri Puran Mal
R/o. Jhuggi No. S-192/185, I.I.T. Labour Camp
Hauz Khas, New Delhi.

Contd.....p/5

32. Rasuddin, S/o. Nasiruddin
R/o. WZ-42-B, Naraina Vihar,
New Delhi.
33. Netaji Chandra, S/o. Shri
R/o. Type-E-I-168, Press Colony
Mayapuri, New Delhi.
34. Yadu Nath, S/o. Shri Sheetla Prasad Pathak
R/o. 405, Sonia Gandhi Camp, Jhuggi No. 291,
N.I.A. New Delhi.
35. Laxmi Dutt, S/o. Shri Prajapati Sharma
R/o. G-3/143, Shahi Enclave, Mohan Garden,
Uttam Nagar, New Delhi.
36. Shiv Pal, S/o. Shri Chhte Lal
R/o. RZ-672, Gali No. 22, Sadh Nagar,
Palam, New Delhi
37. Bhim Prasad, S/o. Feku Prasad
R/o. C-75/72, Indira Market,
Ring Road, Naraina,
New Delhi.
38. Parma Nand, S/o. Shri Bhagmal
R/o. H.No. 399, Main Mathura Road,
Badarpur, New Delhi-110 044
39. Ashok Kumar, S/o. Shri Ram Swaroop
R/o. S-32/92, Pul Prahladpur,
New Delhi-110 044.

40. Ravinder Kumar, S/o. Shri Madan Mohan (PC)
D-71, Aruna Park, Shakarpur
Delhi-92.

41. Ram Babu, S/o. Shri Ram Singh
R/o. 6/172, ~~Rxxxxxx~~ Dakshinपुर
Delhi.

(By Advocate : Shri U. Srivastava)
Versus

.... Applicants

Govt of NCT Delhi, through

1. The Chief Secretary,
Govt of NCT Delhi
5 Sham Nath Marg, New Delhi.

2. The Commandant General
Home Guards & Civil Defence
CTI Building, Raja Garden
New Delhi.

3. The Commandant,
Delhi Home Guards, CTI Buildings,
Raja Garden, New Delhi.

.... Respondents

(By Advocate : Shri W. Jay Pandita)

O R D E R (ORAL)

Heard.

2. In view of the judgment rendered by the Hon'ble Delhi High Court on 29.4.2002, a copy of which has been supplied by the learned counsel appearing on behalf of the respondents and which has been taken on record, the review applicants cannot be said to be civil servants and as such the Tribunal cannot entertain the application for want of jurisdiction. The R.A., therefore, does not survive and is rejected.


(S.A.T. Rizvi)
Member (A)